

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
EXCISE APPEAL BRANCH

STAY Application No. : E/Stay/3191/2011
COD Application No. : E/COD/375/2011
Appeal No. : E/2450/2011-EX[DB]

Dated: 02/07/2012

Assistant Registrar
C.E.S.T.A.T. New Delhi
To,

PATIALA CASTINGS PVT. LTD.
MANDI GOBINDGARH.

PATIALA CASTINGS PVT. LTD.

(Appellant)

VS

C.C.E. CHANDIGARH

(Respondent)

I am directed to transmit herewith a certified copy of Final Order No. A/740/2012-EX[DB]& MISC
ORDER NO. 749/2012 & STAY ORDER NO. 983/2012-EX dated 28/06/2012 passed by the Tribunal
under section 35-C(1) of the Central Excise and Salt Act, 1944.


Assistant Registrar
EXCISE Appeal Branch

Copy To,

1. Respondent

C.C.E. CHANDIGARH
C.R. Building, Plot No. 19, Sector 17-C,
Chandigarh 160017

2. Advocate(s) / Consultant(s):

Gaurav Agarwal
Ram Bhawan, G.T. Road, Mandi
gobindgarh

3. C.D.R

4. Bar Association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence Colony,
New Delhi-3

7. Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8. Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9. Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt. Ltd., Unit No. 1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant
Kunj, New Delhi - 110070

12. Office Copy

13. Gaurd File


Assistant Registrar
EXCISE Appeal Branch

**CUSTOMS EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,**
West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/decision: 28.6.2012

**Condonation Application No.375 of 2011
Stay Application No.3191 of 2011 and
Central Excise Appeal No.2450 of 2011**

Arising out of the order in appeal No.114/CE/CHD-I2010 dated 13.8.2010
passed by the Commissioner (Appeals) of Customs & C.Ex., Chandigarh.

Hon'ble Mr. Justice Ajit Bharihoke, President
Hon'ble Mr. Rakesh Kumar, Technical Member

1	Whether Press Reporter may be allowed to see the Order for publication as per Rule 26 of the CESTAT (Procedure) Rules, 1982?	
2	Whether it should be released under Rule 26 of CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3	Whether their Lordships wish to see the fair copy of the Order?	
4	Whether Order is to be circulated to the Departmental authorities?	

Patiala Castings Pvt. Ltd

... Appellant

Vs.

C.C.E., Chandigarh

.. Respondent

Present for the appellant : Shri Gurdeep Singh, Director

Present for the respondent : Shri I. Baig, A.R.

MISC. order NO - 749/2012 - Ex (BR)
STAY order NO - 983/2012 - Ex (BR)
FINAL Order No. - A/740/2012 - Ex (BR)

The appellant has moved an application seeking to withdraw this appeal stating that he has availed appropriate remedy available under law. In view of the above request, the appeal as well as application for condonation of delay are dismissed as withdrawn.

(Justice Ajit Bharihoke)
President

(Rakesh Kumar)
Technical Member

scd/